

Annexure-1

Name of the corporate debtor: H.L Tech Fabrics Limited; Date of commencement of liquidation: 05.06.2023; List of stakeholders as on: 28.07.2023

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Canara Bank	04-07-2023	23,84,48,189	23,84,49,089	Secured Financial Debts	23,84,49,089	NO	<p>1. Exclusive charge on stocks, book debts, plant and machinery and other current assets and fixed assets of the Company both present and future to be installed at factory situated at plot no. U-84 to U-87 and U-92 to U-95 industrial area Malanpur (Ghirongi), Dist.Bhind, M.P. Pin 477117.</p> <p>2. Equitable mortgage of properties being plot no. U-84 to U-87 and U-92 to U-95 admeasuring 120Mx 95M=11400 sq. meters situated at industrial area Malanpur (Ghirongi), Dist.Bhind, M.P.</p> <p>3. Hypothecation of plant and machinery and other fixed assets of the company to be affixed/installed at factory situated at plot no. U-84 to U-87 and U-92 to U-95 admeasuring 120Mx 95M=11400 sq. meters situated at industrial area Malanpur (Ghirongi), situated at M.P.</p> <p>4. Exclusive charge on current asset of the company (present & future) including raw material, WIP, Finished Goods.</p> <p>5. Exclusive charge on the current assets and fixed assets of the Company to be affixed/ installed at factory situated at plot no. U-84 to U-87 and U-92 to U-95 industrial area Malanpur (Ghirongi), Dist. Bhind, M.P., Pin 477117.</p> <p>6. Equitable mortgage of properties being plot no. U-84 to U-87 and U-92 to U-95 situated at industrial area Malanpur (Ghirongi), Dist. Bhind, M.P. will be continuing security for the restructured Term Loan of Rs. 452.00 Lacs.</p>		100.00					
			23,84,48,189	23,84,49,089		23,84,49,089				100			-		

* The submitted and admitted claim of Canara Bank including the portion of CIRP Cost amounting Rs. 70,42,154/- which shall be dealt in accordance with Sec-53(1a) of IBC, 2016.


